

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 666 of 2019

IN THE MATTER OF:

Srei Multiple Asset Investment TrustAppellant

Vs.

IDBI Bank Ltd. & Ors.Respondents

Present :

For Appellant: Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. S.Nandy, Mr. A.Chandna, Mr. Saikat Sarka, Mr. Devesh Ajmani, Advocates

For Respondents: Ms. Misha, Mr. Siddhant Kant, Mr. P.Gokhale, Advocates for R-1

O R D E R

08.08.2019 - Learned Counsel for the Appellant prays for and is allowed two weeks' time to file the rejoinder-affidavit.

Post the case for 'Orders' on **4th September, 2019** on the top of the list.

The appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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